

DIVISION BENCH

O-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	STRESSED ASSETS STABILIZATION FUND Vs. E.R. TEXTILE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mrs. Sweta Gandhi, Advocate] **For the Financial Creditor**

Mr. Shaunak Mitra, Advocate] **For the Corporate Debtor**

Mr. Patita Paban Bishwal, Advocate]

ORDER

Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present.

List this matter **on 27/09/2021**.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

vc